

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**

(CAA) 402(ND) 2017

**CORAM:**

**PRESENT: SH. S. K. MOHAPATRA**  
**HON'BLE MEMBER(T)**

**SMT. INA MALHOTRA**  
**HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW  
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON  
16.11.2017**

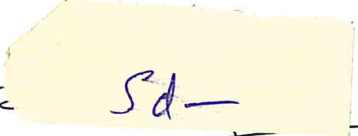
**NAME OF THE COMPANY: Value First Mobility Vision Technologies Pvt.  
Ltd. and Value First Digital Media Pvt. Ltd.**

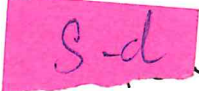
**SECTION OF THE COMPANIES ACT: 230-232**

<b>S.NO.</b>	<b>NAME</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
	For the Petitioner (s)	: Counsel for the Petitioner		
	For the Respondent (s)	: None		

**ORDER**

Reserved for Orders.

  
**(S. K. Mohapatra)**  
**Member (T)**

  
**(Ina Malhotra)**  
**Member (J)**